

Commercial Pending

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Next Date	Purpose	Act Section	Nature
1	SplCS/1/2018	Banka Constructions and 1 Vs State of Maharashtra and 2	Chavan Sangram Shivajirao(P),Gramopadhye M. H.(R),	09-01-2018	05-01-2019	Say / Hearing on Exh____Ready	CODE OF CIVIL PROCEDURE--7	Commercial Suits
2	SplCS/2/2018	Kotibhaskar Builders and Constructions Vs The Commisisoner Sangli Miraj and Kupwad City Corp Sangli	Kulkarni Makarand Bindumadhav(P),Jamadar Riyaz A S(R),	19-01-2018	11-12-2018	Argument on Exh____Unready	CODE OF CIVIL PROCEDURE--07	Commercial Suits
3	SplCS/3/2017	MS C R Constructions Thr Partner etc2 Vs Maharashtra Jeevan Pradhikaran etc1	Pendase Jayashree Uday(R),	06-04-2017	05-12-2018	Evidence Part Heard	CODE OF CIVIL PROCEDURE--036	Commercial Suits
4	SplCS/2/2017	M/s Shivani Flexipack Ltd Thr Shankar Kashid Vs State Bank Of India Thr The Chief Manager	Shikalgar V.A(P),Hirugade Pawar Vilas Shankar(R),	06-04-2017	01-12-2018	Order on Exh	CODE OF CIVIL PROCEDURE--36	Commercial Suits
5	SplCS/5/2017	M/s CRConstructions Th Sanjay Chafekar Vs Shetkari Milk and Milk Product Ltd and 15	Yadav Hemaraj Ramarao(P),R. V. Mugdal(R),	15-05-2017	11-12-2018	Argument on Exh____Ready	CODE OF CIVIL PROCEDURE--07	Commercial Suits
6	SplCS/6/2017	Sohal Mehta and 9 Vs Maitreya Realtors and Construction Pvt Ltd and Maitreya Services Pvt Ltd Mumbai and 5	Kolekar Nitin Balkrushna(P),	20-07-2017	17-01-2019	Documents	Specific Relief Act--34	Commercial Suits
7	SplCS/7/2017	Utkarsha Jain and 10 Vs Maitreya Realtors and Construction Pvt Ltd and Maitreya Services Pvt Ltd Mumbai and 5	Kolekar Nitin Balkrushna(P),	20-07-2017	17-01-2019	Documents	Specific Relief Act--34	Commercial Suits
8	SplCS/9/2017	Rajarambapu Patil Sah Sakhar Kar Ltd Sakharale Vs Sarvodaya Sah Sakhar Kar Ltd Karandwadi and 4	Kulkarni Makarand Bindumadhav(P),Salunkhe Prakash Sadashiv(R),	21-09-2017	13-12-2018	Hearing	ARBITRATION AND CONCILIATION ACT--34	Commercial Suits

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9	SplICS/3/2018	Bank of India Br Madhavnagar Vs The Sangli District Central Co Operative Bank Ltd Sangli and 3	Kamat Pranali Sushant(P),Deshmukh Arvind Ramrao(R),	25-07-2018	30-11-2018	Filing of Say on Exh___Unready	CODE OF CIVIL PROCEDURE--36	Commercial Suits
10	SplICS/8/2017	Sarvodaya Sah Sakhar Kar Ltd Karandwadi Vs Rajarambapu Sah Sakhar Kar Ltd Sakharale and 3	Salunkhe Prakash Sadashiv(P),Kulkarni Makarand Bindumadhav(R),	21-09-2017	13-12-2018	Hearing	ARBITRATION AND CONCILIATION ACT-34	Commercial Suits
11	SplICS/11/2017	Pravin Patil Vs ExecEngi PMGram Sadak YoZ P PreSangli	Khemalapur Amoghvarsh Bharat(P),Chipre Ulhas Jaykumar(R),	09-11-2017	05-12-2018	Say / Hearing on Exh___Ready	CODE OF CIVIL PROCEDURE--07	Commercial Suits
12	SplICS/12/2017	Pravin Patil Vs ExecEngi PMGram Sadak YoZ P PreSangli	Khemalapur Amoghvarsh Bharat(P),Chipre Ulhas Jaykumar(R),	09-11-2017	05-12-2018	Say / Hearing on Exh___Ready	CODE OF CIVIL PROCEDURE--07	Commercial Suits
13	SplICS/10/2017	Pravin Patil Vs ExecEngi PMGram Sadak YoZ P PreSangli	Khemalapur Amoghvarsh Bharat(P),Chipre Ulhas Jaykumar(R),	09-11-2017	05-12-2018	Filing of Say on Exh___Ready	CODE OF CIVIL PROCEDURE--07	Commercial Suits
14	SplICS/13/2017	Sameer Shaha and 1 Vs Ghodawat Eduserve LLP ltd and 5	Kulkarni Hrishikesh Makarand(P),MANE CHANDRAKANT DATTAJIRAO(R),	13-11-2017	11-12-2018	Issues	CODE OF CIVIL PROCEDURE--07	Commercial Suits
15	SplICS/5/2018	Kaulgud Construction Pvt Ltd and 2 Vs Maharashtra State Road Development Corporation	KAULGUD SWANAND ANIL(P),Chipre Ulhas Jaykumar(R),	17-09-2018	14-12-2018	WS and Say	CODE OF CIVIL PROCEDURE--2(1) (c)(vi)	Commercial Suits
16	SplICS/6/2018	HCL Infosystems Ltd Vs Sangli Miraj and Kupwad Municipal Corporation	KAULGUD SWANAND ANIL(P),Mehta Sushilkumar Sumatilal(R),	26-09-2018	01-12-2018	Documents	CODE OF CIVIL PROCEDURE--XXXVII	Commercial Suits
17	SplICS/7/2018	Sangli Urban Co-operative Bank Limited and 4 Vs The New India Assurance Co Ltd Vita	GADRE ASHOK VINAYAK(P),	26-10-2018	18-12-2018	Hearing	CODE OF CIVIL PROCEDURE--XXXVII	Commercial Suits
18	SplICS/4/2016	B Kumaraswamy Reddy Vs Maharashtra Krishna Valley Deve Corp Th	P. R. Banavalikar(P),	16-11-2016	07-01-2019	Argument on Exh___Ready	CODE OF CIVIL PROCEDURE--VIRule15	Commercial Suits

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		Executive Director Pune and 3						